

### Output of Coal

645. **Shrimati Ila Palchoudhary:**  
Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether there has been any increase in the output of coal in India during September to December, 1957 as compared to the output during the corresponding period in 1956;

(b) if so, the extent of increase;

(c) the total quantities despatched during the periods mentioned in part (a) above; and

(d) the total coal stocks at pitheads at the end of December, 1957 as compared to those at the end of December, 1956?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) Yes.

(b) There has been an increase of 1.88 million tons or approximately 14.1 per cent. The actual figures of production during the period September-December in both the years are as below:

Year	Production in tons.
1956	.. .. 13,302,214
1957	.. .. 15,183,013

(c) The comparative figures of despatches are given below:

Year	Despatches in tons.
1956	.. .. 11,823,521
1957	.. .. 12,878,644

(d) The total stocks at pitheads at the end of December, 1956 amounted to 2.810 million tons while those at the end of December, 1957 stood at 3.279 million tons.

### Delhi Polytechnic

646. { **Shri A. K. Gopalan:**  
**Shri Farulekar:**

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that Government propose to start part-time

National Diploma Course in Delhi Polytechnic Institute; and

(b) if so, when?

**The Deputy Minister of Education and Scientific Research (Shri M. M. Das):** (a) Yes, in Electrical and Mechanical Engineering.

(b) In 1958-59 Session.

**दमन की सीमा पर भारतीय सीमा-शुल्क रेखा**

६५०. श्री आरतर : क्या बिस्व मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दमन की सीमा पर दस पन्द्रह भारतीय गांव भारतीय सीमा-शुल्क रेखा के भीतर आ गये हैं ;

(ख) क्या सीमा-शुल्क रेखा को हटा कर पुर्तगाली सीमा के निकट ले जाने का कोई प्रस्ताव है ;

(ग) यदि हाँ, तो कब ; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

**बिस्व डारमंत्री (श्री ब० रा० भगत) :**

(क) जी हाँ। यह ठीक है कि दमन की सीमा पर कुछ भारतीय गांव सीमा-शुल्क रेखा के भीतर आ गये हैं।

(ख) से (घ)। इस समय सरकार सीमा-शुल्क रेखा को पुर्तगाली सीमा तक ले जाने के किसी प्रस्ताव पर विचार नहीं कर रही। वर्तमान रेखा इजाजत स्वीकार की गई थी कि चारी-खिंचे माल लाने, लेजाने की ज्यादा अच्छा तरह राकबाय की जा सके और पुर्तगालिया के लिये हमारे प्रदेश में छापे मारना और भी कठिन हो जाये।

### Territorial Army and N.C.C.

648. **Shri Muhammed Elias:** Will the Minister of Defence be pleased to state:

(a) the reasons why the Territorial Army and the National Cadet Corps are not run on the same lines; and

(b) what per cent. of the total strength of the Territorial Army units in Calcutta attend parade regularly?

The Deputy Minister of Defence (Sardar Majithia): (a) The Territorial Army and NCC have been constituted under separate Acts of Parliament with different objects and functions.

The Territorial Army is designed.

- (i) to relieve the regular Army of static duties and support the civil power, if required;
- (ii) to provide coast defence and anti-aircraft units; and
- (iii) to provide units for the regular army when required.

The objects of the N.C.C. are:—

- (1) To develop character, comradeship, the ideal of service and capacity for leadership in the youth of the country;
- (2) To provide service training to youths so as to stimulate their interest for the defence of the country; and
- (3) To build up a reserve of potential officers to enable the Armed Forces to expand rapidly in a national emergency.

The Cadets undergo a measure of Military training, acquire Military discipline combined with activities in pursuit of the other objects of the N.C.C. Some Cadets later choose the Services as careers. It would be in the interests of greater discipline amongst the youth of the Nation if the N.C.C., both expanded and it were possible for the Armed Forces to provide more equipment, and officers and to give more drill and practice if the public generally, both locally and nationally gave encouragement and support to the National Territorial Movement, and Government could look to employers and Trade Unions and young men in the professions joined the movement.

(b) In 1957-58, about 67 per cent. of Territorial Army personnel in Calcutta attended the weekly parades regularly. Government is happy to say that the situation is showing progress recently.

#### Tripura Territorial Council

649. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state:

(a) whether the Central Government has received a resolution adopted by Tripura Territorial Council in its third Session, regarding curtailment of its powers and functions and demanding transfer of full powers scheduled in the Territorial Councils Act, 1956; and

(b) if so, action taken thereon?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes.

(b) Section 28 of the Territorial Councils Act, 1956, under which certain exceptions and conditions have been made and imposed on the functions of the Territorial Councils by the Central Government is an integral part of the scheme embodied in the Act. The conditions which have been prescribed are governed by essential administrative and financial considerations and are very limited in character. They should not in any way impede the working of the Territorial Council over the large field of responsibility which has been transferred to it. No change is proposed to be made in these arrangements.

#### दिल्ली नगरपालिका निगम एक्ट, १९५७

६५०. श्री भदौरिया : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने दिल्ली नगरपालिका निगम एक्ट, १९५७ की उन धाराओं को लागू करने के लिये कोई तिथि निश्चित की है, जो अभी तक लागू नहीं की गई है;